

GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF LEGAL AFFAIRS

RAJYA SABHA
STARRED QUESTION NO. 272
ANSWERED ON – 13/08/2026

PENDENCY OF CASES ORIGINATING FROM ODISHA

***272 DR. SASMIT PATRA:**

Will the Minister of *Law and Justice* be pleased to state:

- (a) the number of cases in which the Central Government is a party before the Supreme Court, the High Court of Orissa and Tribunals arising from Odisha, Ministry-wise;
- (b) whether Government has undertaken any review to identify repetitive or avoidable litigation originating from the State; and
- (c) the measures taken to reduce Government litigation and improve dispute resolution?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF
LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF
PARLIAMENTARY AFFAIRS**

(SHRI ARJUN RAM MEGHWAL)

(a) to (c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (A) TO (C) IN RESPECT OF RAJYA SABHA STARRED QUESTION NO. 272 FOR REPLY ON 13.08.2026 REGARDING PENDENCY OF CASES ORIGINATING FROM ODISHA

(a): As per data available in LIMBS (Legal Information Management & Briefing System) portal, the Central Government is party in 25,294 cases before the Supreme Court. In respect of the Odisha High Court, the total number of cases where Central Government is party is 9398. Specific tribunal data pertaining to matters arising from Odisha is not separately available on the LIMBS portal. The Ministry wise data as available on the LIMBS portal is given at **Annexure 1** and **Annexure 2** respectively.

(b) and (c): The Government has undertaken various measures to identify and address repetitive and avoidable litigation and to reduce litigation and improve dispute resolution, including by issuance of the “Directive for the Efficient and Effective Management of Litigation by the Government of India”. It provides inter-alia, for analysis of pending cases, identification of recurring litigation and root causes of adverse outcomes, with a view to taking corrective measures. The Directive specifically recognises recurrent litigation as an area requiring systematic review and seeks to address systemic issues, including gaps in the legislative framework and infirmities in executive action. They also encourage the use of Alternate Dispute Resolution, proper use of LIMBS (Legal Information Management & Briefing System), and avoidance of filing of appeals in routine.

ANNEXURE-1**TOTAL REPORT OF SUPREME COURT AND TRIBUNAL CASES, NOT SPECIFIC TO STATE OF ORISSA (As on 05/08/2026)**

S.NO.	MINISTRY WISE	SUPREME COURT CASES	TRIBUNALS CASES
1	AGRICULTURE AND FARMERS WELFARE	52	681
2	AYUSH	55	259
3	CHEMICALS AND FERTILIZERS	31	71
4	CIVIL AVIATION	53	88
5	COAL	107	237
6	COMMERCE AND INDUSTRY	154	434
7	COMMUNICATIONS/DEPARTMENT OF POSTS	81	8069
8	COMMUNICATIONS/DEPARTMENT OF TELECOMMUNICATION	381	4729
9	COMPTROLLER AND AUDITOR GENERAL OF INDIA	142	7021
10	CONSUMER AFFAIRS FOOD AND PUBLIC DISTRIBUTION	61	93
11	CONSUMER AFFAIRS FOOD AND PUBLIC DISTRIBUTION(FCI)	280	476
12	COOPERATION	5	2
13	CORPORATE AFFAIRS	381	1162
14	CULTURE	57	695
15	DEFENCE	1256	64211
16	DEPARTMENT OF ATOMIC ENERGY	29	292
17	DEPARTMENT OF SPACE	6	193
18	DEVELOPMENT OF NORTH EASTERN REGION	0	6
19	EARTH SCIENCE	6	118
20	EDUCATION	580	1740
21	ELECTRONICS AND INFORMATION TECHNOLOGY	76	318
22	ENVIRONMENT FOREST AND CLIMATE CHANGE	458	1374
23	EXTERNAL AFFAIRS	29	142
24	FINANCE	16709	112034
25	FISHERIES, ANIMAL HUSBANDRY AND DAIRYING	32	99
26	FOOD PROCESSING INDUSTRIES	2	1
27	HEALTH AND FAMILY WELFARE	444	2366
28	HEAVY INDUSTRIES	7	7
29	HOME AFFAIRS	988	1425
30	HOUSING AND URBAN AFFAIRS	285	1160
31	INFORMATION AND BROADCASTING	64	976

32	JAL SHAKTI(DEPT OF WATER RESOURCES)	97	445
33	JAL SHAKTI(DRINKING WATER AND SANITATION)	0	0
34	LABOUR AND EMPLOYMENT	339	16030
35	LAW AND JUSTICE	181	88
36	MICRO, SMALL AND MEDIUM ENTERPRISES	18	185
37	MINES	53	321
38	MINISTRY OF RAILWAYS	660	40241
39	MINORITY AFFAIRS	31	12
40	NEW AND RENEWABLE ENERGY	4	10
41	PANCHAYATI RAJ	0	1
42	PARLIAMENTARY AFFAIRS	1	0
43	PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS	196	1758
44	PETROLEUM AND NATURAL GAS	20	3
45	PORTS SHIPPING AND WATERWAYS	156	307
46	POWER	135	235
47	ROAD TRANSPORT AND HIGHWAYS	153	196
48	RURAL DEVELOPMENT	36	22
49	SCIENCE AND TECHNOLOGY	12	190
50	SKILL DEVELOPMENT AND ENTREPRENEURSHIP	6	118
51	SOCIAL JUSTICE AND EMPOWERMENT	155	67
52	STATISTICS AND PROGRAMME IMPLEMENTATION	7	149
53	STEEL	12	75
54	TEXTILES	34	221
55	TOURISM	0	129
56	TRIBAL AFFAIRS	39	18
57	WOMEN AND CHILD DEVELOPMENT	114	61
58	YOUTH AFFAIRS AND SPORTS	24	199
	TOTAL	25,294	2,71,560

ANNEXURE-2**MINISTRY-WISE BREAKUP OF THE HIGH COURT ORISSA (PENDING CASES)
as on 05-08-2026**

S.NO.	MINISTRY	COUNT
1	AGRICULTURE AND FARMERS WELFARE	75
2	AYUSH	23
3	CHEMICALS AND FERTILIZERS	8
4	CIVIL AVIATION	3
5	COAL	141
6	COMMERCE AND INDUSTRY	33
7	COMMUNICATION TELECOMMUNICATION (DoT)	78
8	COMMUNICATIONS (DoP)	194
9	COMPTROLLER AND AUDITOR GENERAL OF INDIA	1213
10	CONSUMER AFFAIRS FOOD AND PUBLIC DISTRIBUTION	7
11	CORPORATE AFFAIRS	574
12	CULTURE	43
13	DEFENCE	335
14	DEPARTMENT OF ATOMIC ENERGY	22
15	DEPARTMENT OF SPACE	0
16	DEVELOPMENT OF NORTH EASTERN REGION	0
17	EARTH SCIENCES	0
18	EDUCATION (MoE)	358
19	ELECTRONICS AND INFORMATION TECHNOLOGY	19
20	ENVIRONMENT FOREST AND CLIMATE CHANGE	139
21	EXTERNAL AFFAIRS	28
22	FINANCE	2118
23	FISHERIES, ANIMAL HUSBANDRY AND DAIRYING	15
24	FOOD PROCESSING INDUSTRIES	2
25	HEALTH AND FAMILY WELFARE	138
26	HEAVY INDUSTRIES	1
27	HOME AFFAIRS	633
28	HOUSING AND URBAN AFFAIRS	23
29	INFORMATION AND BROADCASTING	27
30	JAL SHAKTI(DEPT OF WATER RESOURCES)	19
31	JAL SHAKTI(DRINKING WATER AND SANITATION)	0
32	LABOUR AND EMPLOYMENT	993
33	LAW AND JUSTICE	6
34	MICRO, SMALL AND MEDIUM ENTERPRISES	63
35	MINES	142
36	MINORITY AFFAIRS	1
37	NEW AND RENEWABLE ENERGY	2

38	PANCHAYATI RAJ	0
39	PARLIAMENTARY AFFAIRS	0
40	PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS	69
41	PETROLEUM AND NATURAL GAS	0
42	PORTS SHIPPING AND WATERWAYS	208
43	POWER	13
44	RAILWAYS	1317
45	ROAD TRANSPORT AND HIGHWAYS	46
46	RURAL DEVELOPMENT	11
47	SCIENCE AND TECHNOLOGY	15
48	SKILL DEVELOPMENT AND ENTREPRENEURSHIP	14
49	SOCIAL JUSTICE AND EMPOWERMENT	69
50	STATISTICS AND PROGRAMME IMPLEMENTATION	1
51	STEEL	45
52	TEXTILES	12
53	TOURISM	3
54	TRIBAL AFFAIRS	61
55	WOMEN AND CHILD DEVELOPMENT	23
56	YOUTH AFFAIRS AND SPORTS	15
	TOTAL	9398
